

LOK SABHA

Monday, August 20, 1962/Sravana 29,
1884 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

The Minister of Parliamentary
Affairs (Shri Satya Narayan Sinha):
Mr. Speaker, Sir, I have great pleasure
in introducing to you, and through
you to the House, Shri S. Kandappan
who has been elected from Tiruchengode
(Madras).

Shri S. Kandappan (Tiruchengode).

ORAL ANSWERS TO QUESTIONS

दिल्ली के लिये बृहद् योजना

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- *४३७. { श्री स० चं० सामन्त :
श्री म० ला० द्विवेदी :
श्री ब० कु० दास :
श्री सुबोध हंसदा :

क्या स्वास्थ्य मंत्री यह बताने की कृपा
करेंगी कि :

(क) दिल्ली की बृहद् योजना, जिसे
भारत सरकार ने हाल ही में अपनी स्वीकृति दी
है, के अनुमानित व्यय के आंकड़े दिल्ली विकास
प्राधिकार द्वारा प्रस्तुत किये जाने में क्या
प्रगति हुई है और अनुमानित व्यय की राशि
क्या है ;

(ख) जिन समीपवर्ती राज्यों के क्षेत्र
इस बृहद् योजना के अन्तर्गत आते हैं क्या
उन्होंने इसे स्वीकार कर लिया है ;

(ग) यदि नहीं, तो सरकार का विचार
1531 (Ai) LSD—1.

इस मामले में क्या कार्यवाही करने का
है ;

(घ) उच्चस्तरीय समन्वय बोर्ड की
अब तक कितनी बैठकें हुई हैं तथा उनमें
क्या निर्णय किये गये हैं ; और

(ङ) यदि नहीं, तो इसकी अगली
बैठक कब होगी और उसके विचारणीय विषय
क्या हैं ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) दिल्ली की बृहद् योजना की स्वीकृति
सरकार ने १९ जुलाई, १९६२ को दे दी थी,
और जिस दिन दिल्ली विकास प्राधिकार
इस योजना की स्वीकृति की सूचना प्रकाशित
कर देगा, उसी दिन से इसके अनुसार काम
प्रारम्भ हो जायेगा। १९६१-६२ की अवधि
के लिये, जिसके लिये यह योजना तैयार की
गई है, विभिन्न विकास मदों के अर्थात् अनु-
मानित पूंजीगत लागत, लगभग ७३२ करोड़
रुपये हैं।

(ख) और (ग). दिल्ली की बृहद्
योजना के बारे में उत्तर प्रदेश तथा पंजाब
सरकार की स्वीकृति का प्रश्न ही नहीं उठता
क्योंकि योजना का वैश्विक प्रवर्ती भाग केवल
संघ-क्षेत्र दिल्ली से ही सम्बन्धित है और यह
दिल्ली विकास अधिनियम के अन्तर्गत तैयार
किया गया है जो दिल्ली से बाहर के क्षेत्रों
पर लागू नहीं होता।

(घ) और (ङ). यह बोर्ड काम नहीं
कर रहा है क्योंकि अब इसकी अपेक्षा एक
वैधानिक प्राधिकार (स्टैचुटरी अथॉरिटी)
बनाने के प्रस्ताव का अनुसरण किया जा
रहा है।

I shall also read the answers in
English.

(a) Government's approval to the Master Plan for Delhi was conveyed on the 19th July, 1962 and it will come into operation on the day a notice is published by the Delhi Development Authority that the Plan has been approved. The estimated capital cost under the various heads of development for the period 1961—81, for which the Plan has been prepared, is about Rs. 732 crores.

(b) & (c). The question of the agreement of the Governments of Uttar Pradesh and Punjab to the Master Plan for Delhi does not arise as the legally operative part of the Plan pertains to the Union Territory of Delhi only and has been prepared under the Delhi Development Act which does not apply to areas outside Delhi.

(d) and (e). The Board is not functioning as an alternative proposal to create a statutory authority is being pursued.

Shri S. C. Samanta: May I know whether, when the Plan has been finally accepted by the Central Government, work of the town planning organisation zonally has been taken up?

Dr. Sushila Nayar: The zonal plans are being prepared. As it is, the whole area is divided into 8 sectors and 136 zones. One or two zones are being worked out in detail.

Shri Subodh Hansda: The Minister has stated that the estimated cost of the Master Plan is Rs. 732 crores. May I know what would be the source from which this would be drawn?

Dr. Sushila Nayar: Rs. 732 crores are to be spent over a period of 20 years, 1961—81. For the current plan, 1961-66, the estimated expenditure is Rs. 152.31 crores. Of this amount, Rs. 83.19 crores are to be incurred by local bodies, Rs. 44.66 crores by the Union Government, Rs. 24.46 crores by the Delhi Administration, and Rs. 19.35 crores will have to be added for the operation and maintenance cost during the Third Plan. Thus the total outlay will be Rs. 171.66 crores in the Third Plan. Against this, capital re-

ceipts of Rs. 60.52 crores are expected to accrue by sale of land etc.

Shri D. C. Sharma: May I know what are those local bodies which will have funds to the extent of so many crores to which the hon. Minister referred, and what are the resources of those local bodies to meet this demand?

Mr. Speaker: Those are details.

Dr. Sushila Nayar: The local bodies in Delhi, as the hon. Member knows, are the Delhi Municipal Corporation and the New Delhi Municipal Committee. If I may....

Mr. Speaker: These are minor details.

श्री जगदेव सिंह सिद्धान्ती : इस बृहद् योजना के अन्तर्गत आने वाले जो समीपस्थ राज्यों के क्षेत्र हैं क्या उनका प्रशासकीय सम्बन्ध तो यहां से नहीं होगा ?

Dr. Sushila Nayar: I could not follow.

Mr. Speaker: Would the development of the adjoining areas in other States be undertaken from here?

डा० सुशीला नायर : इस वक्त तो दिल्ली के अन्दर जो एरियाज़ हैं उनके विकास की बात हो रही है। बाहर के जो दूसरे एरियाज़ हैं उनके विकास के सम्बन्ध में...

श्री जगदेव सिंह सिद्धान्ती : मैंने उन के विकास के बारे में नहीं बल्कि उनके प्रशासकीय सम्बन्ध के बारे में पूछा है।

अध्यक्ष महोदय : विकास के लिए नहीं बल्कि वह वहां के एडमिनिस्ट्रेशन के बारे में पूछ रहे हैं।

डा० सुशीला नायर : उनके एडमिनिस्ट्रेशन को लेने का कोई सवाल ही नहीं है।

Shri Hari Vishnu Kamath: Considering that the implementation of the Master Plan is expected to take only two decades, can the House be happily assured that the major problems of the capital such as water, housing,

power and transport, will be solved by then and the Party now in power will continue to be so till 1982 so as to tackle these problems with masterly inefficiency—I mean, efficiency?

Mr. Speaker: Shri Prakash Vir Shastri.

Shri Hari Vishnu Kamath: My question may be answered. Will these problems be solved by 1982?

Mr. Speaker: It is not a question that would arise out of the main question. Who can say whether the Party in power would remain in power then?

Shri Hari Vishnu Kamath: No, no..

Mr. Speaker: The hon. Member can throw the Party in power out. Parliament has always the final say.

Shri Hari Vishnu Kamath: The efficiency of the Party is such that they should continue in power. May I request that the first part of the question may be answered?

Mr. Speaker: If he had put only the first part, I would certainly have allowed it to be answered.

Shri Hari Vishnu Kamath: If you object to it, you may rule out the second part. I thought it was in order.

Mr. Speaker: I have so many times requested hon. Members that questions should not contain arguments, inferences, invectives etc.

Shri Hari Vishnu Kamath: No, no. In my view, there is nothing at all of such nature in my question.

Mr. Speaker: If I have the misfortune to differ from the hon. Member, whose view should prevail?

Shri Hari Vishnu Kamath: Will all these major problems of the capital be solved by 1982?

Dr. Sushila Nayar: The Plan, if the hon. Member has looked at it, has taken a long-range view, and water, traffic and all various essential needs are being planned in that fashion, so that long before 1981 these problems will have found their solution.

Smallpox in West Bengal, Bihar and Orissa

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*438. { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri B. K. Das:
Shri M. L. Dwivedi:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that in spite of intensive drive against Smallpox in all States, the attack of smallpox was very heavy particularly in the States of West Bengal, Bihar and Orissa during 1960-61 and 1961-62;

(b) what are the reasons for this heavy attack; and

(c) what steps Government propose to take to save the masses from this disease?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) No, Sir.

(b) Does not arise.

(c) A provision of Rs. 6.88 crores has been made in the Third Five Year Plan for the implementation of the National Smallpox Eradication Programme with the objective of vaccinating the entire population.

A statement giving the progress made in the different States/Union Territories under this Programme was furnished to the Sabha in reply to Lok Sabha Unstarred Question No. 134 answered on the 7th August, 1962.

Shri Subodh Hansda: From the statement I find that in many States some special units have been set up for this drive. May I know whether any special units have been sanctioned for West Bengal, and whether these units will be financed by the Central Government or by the State Government?

Dr. D. S. Raju: The eradication programme has been in operation in almost all the States. They have divided the State into units, each unit consisting of three districts. They actu-